NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 41/NCLT/AHM/2018 CA(CAA) No. 159/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

Name of the Company:

G R Infratech Pvt. Ltd.

G R Infraprojects Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NAUN PAHWA SR. ADV Petitioner Town WITH

1. NAUIN PAHWA

WITH

2. RITU SHAH

FOR THAKKAR

AND PAHWA

Abv.

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Petitioners.

Proof of service of notice of date of hearing on Statutory authorities filed.

Proof of publication filed.

No representation received from public.

Reply filed by petitioner.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

Memou

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL